

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 8
IA-622/ND/2021
(IB)-274(ND)2018

IN THE MATTER OF:

M/s. Ashutosh Steels Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s. Royal Pressing and Components Pvt. ... Respondent
Ltd.

Order under Section 9 of IBC.

Order delivered on 19.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Liquidator : Ms. Shashi Sharma, Advocate

ORDER

IA-622/ND/2021:

This is the progress report filed by the Liquidator for the quarter ending on 31.12.2020. The same is taken on record with all just exceptions. Place it with the main file for further reference.

IA is **disposed of**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)